

Plots/Flats released by DDA

716. SHRIMATI RENUKA
CHOWDHURY: SHRI
MUKHTIAR SINGH
MALIK;

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of plots and flats released by the DDA during the last one year upto the 31st October, 1987;

(b) the number of plots and flats likely to be released during the next one year;

(c) the number of persons who are on the waiting list for allotment of flats/plots as on 31st October, 1987 in each category; and

(d) by when the waiting list is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH):

(a) DDA had released plots/flats upto 31st October, 1987 as under: —

Plots—5287;

Flats—15214.

(b) There is a programme for making available about 20,000 plots in different categories in the next year subject to the availability of land in time and 20,282 flats are proposed to be completed in 1987-88 subject to the availability of funds and building materials during 1987-88.

(c) The requisite information is as under: —

Plots; 51652 registrants are yet to be allotted plots in Rohini Residential Scheme, their category-wise break up is as under:

(i) EWS/Janata—6,695; (ii)

L. I. G. —25,465; (iii) M. I.

G. —19,592.

Flats: The number of persons waiting for allotment as on 31-1-1987 is as under: —

Name of the scheme	MIG/LIG/Janta	Total
General Housing Scheme	2695/1396/279	4370
New Pattern Scheme, 1979	30486/48645/32916	1,12,047
Self Financing Scheme		27,140

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) 52 complaints have been received by D. D. A.

(c) Several complaints are received at various levels in DDA in which allegations about use of sub-standard materials in DDA construction are made. Complaints are received from the individuals and various Welfare Associations etc. besides Chief Engineer (Quality Control) and the Chief Technical Examiner's organisation under "the Chief Vigilance Commission. On receipt of these complaints, Vigilance Department of DDA conducts investigation through its technical cell and if allegations appear to be correct, departmental action is taken, if warranted, after the investigations are completed by the Vigilance Cell.

Besides, generally materials conforming to CPWD specifications and the relevant ISI specifications are used in the works and sub-standard materials, if any, are generally removed from the site and are not allowed to be used since the sites are inspected by the field officers, Chief Engineer (Quality Control) and the Chief Technical Examiner. Remedial action is taken as per the observations made by the various inspecting agencies.

Death of Animals to starvation in Gujarat

718. SHRI MUKHTIAR SINGH MALIK:

SHRIMATI RENUKA CHOWDHURY;

"Will the Minister of AGRICULTURE be pleased to state:

(ET) whether Government's attention has been drawn to the news-item appearing in the Indian Express', dated the 13th October, 1987 wherein it has been stated that Sheep and Goats were dying of starvation in Gujarat;

(b) if so, the number of animals which died of starvation in Gujarat during the last six months; and

(c) what steps are being taken to meet the situation?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA):
(a) Yes, Sir.

(b) No report about death of animals due to starvation has been received from the Government of Gujarat.

(c) Does not arise.

Rate of Price Rise

719. SHRI NAGEN SAIKIA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) what had been the rate of price rise of food stuffs during the period from January, 1985 to March, 1987; and

(b) what steps are taken by Government to prevent the price rise?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT): (a) Percentage variation in the wholesale Price Indices of selected food stuff items during the period January, 1985 to March, 1987 is given in the enclosed Statement. (See below)

(b) The main thrust of Government's policy is to increase production of various essential commodities, particularly those which are in short supply. Import of some essential commodities are made to augment domestic supply. Export of certain essential commodities are banned or regulated. The Public Distribution System is being strengthened and expanded. State Governments and UT Administrations have been urged, from time to time, to strictly enforce the provisions of the Essential Commodities Act and similar legislations